

nITEM NO.45 REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 12200/2016

SHRI KRISHNA SINGH AND ANR

Appellant(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(with appln. (s) for impleadment and office report)

Date : 28/02/2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Govind Jee,Adv.

Mr. Ramesh K Mishra,Adv.

For Respondent(s) Mr. Manoj R. Sinha,Adv.

Mr. R.P. Goyal,Adv.

Mr. T. V. George,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await certificate of service of respondent Nos. 1 and 3 to 9
from the concerned court.

Mr. Manoj R. Sinha, Ld. Advocate has appeared on behalf of the
respondent No. 10. He seeks and is given four weeks time to file
the vakalatnama and the counter affidavit.

Four weeks time is given to the respondent No. 2 to file the
counter affidavit.

List again on 13.4.2017 .

(M V RAMESH)

Registrar

MG